NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: TP (HC)/194,195 & 196 /CAA/2017

NAME OF THE TRANSFEROR. NAME OF THE TRANSFEROR

: GEOGIT FINANCIAL MANAGEMENT SRV PVT : GEOGIT FINANCIAL DISTRIBUTION SRV PVT

NAME OF THE TRANSFERRE

: GEOGIT INVESTMENT SERVICES LTD

UNDER SECTION

: 230

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOR THE TRANSPERORS

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SHERRY SAMUE GrimmEN

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ORDER

Counsel for the applicant present. Notice to the Official Liquidator, Kerala, has been sent by the Registry for their appearance and for making submissions today. No representation. This Bench feels it proper to send a fresh notice to the Official Liquidator, Kerala. The Registry is directed to send a fresh notice to the Official Liquidator, Kerala. At the same time, the counsel for the applicant is also directed to send another notice for appearance and for making submissions on the next date of hearing for passing appropriate orders and file an affidavit in proof of delivery. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)